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Title: Reported deposition made before the Additional Chief Metropolitan magistrate in Bangalore regarding the multi-state stamp scam alleging the involvement of former Chief Minister of Karnataka.

SHRI ANANTH KUMAR : Sir, you very well know that two teams, one each from the State of Maharashtra and the State of Karnataka, are investigating these cases. One team is investigating stamp paper scam and another is investigating Veerappan's case. According to the Supreme Court decision, even the CBI is investigating the stamp paper scam. While the stamp paper scam investigation is going on, some police officers are also deposing before the Judicial Magistrate. When a former Assistant Commissioner of Police, Shri Sangram Singh, deposed, he mentioned the names of the former Chief Minister, the existing Minister and the name of one of the present central Minister.

MR. SPEAKER: You are only referring to the deposition and nothing else. All right. I will decide the admissibility.

...(Interruptions)

SHRI ANANTH KUMAR : Sir, I am completing. In connection with stamp paper scam as well as Veerappan's case, he has said that the former Chief Minister...(Interruptions)

MR. SPEAKER: I am sorry. I cannot allow this.

...(Interruptions)

SHRI ANANTH KUMAR : Sir, I am only telling thatâ€¦!(Interruptions)\*

MR. SPEAKER: It will not be recorded.

...(Interruptions)

\*Not Recorded.

SHRI ANANTH KUMAR : Sir, kindly protect us....(Interruptions)

MR. SPEAKER: I have asked you to speak and you are speaking.

...(Interruptions)

SHRI ANANTH KUMAR : Sir, please allow me to conclude. I am saying that Rs.20 crore had been paid as ransom to Veerappan. The former Assistant Commissioner of Police, Shri Sangram Singh has said (Interruptions) \*

MR. SPEAKER: It will not be recorded. The names of the Ministers will not be recorded.

...(Interruptions)

SHRI ANANTH KUMAR : Sir, our demand is that the CBI should call the people whose names have been mentioned by former ACP, Shri Sangram Singh, for deposition....(Interruptions)

MR. SPEAKER: The House stands adjourned to meet again at 2.00 p.m.

1258 hours

*The Lok Sabha then adjourned for Lunch till Fourteen of the Clock.*

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\*Not Recorded.

**14.04 hrs.**

The Lok Sabha reassembled after lunch at four minutes past  
Fourteen of the Clock.

(MR. Deputy Speaker in the Chair)

**उपाध्यक्ष महोदय :** इससे पहले कि हम आइटम नंबर 11 और 12 शुरू करें, मैं हाउस को बताना चाहता हूँ कि माननीय मंत्री जी ने अरुणाचल प्रदेश पर स्टेटमेंट देनी थी, चूंकि डिमांड आई थी। मंत्री जी दो बजे उधर स्टेटमेंट दे रहे हैं, जब वहां खत्म होगी तो इमीडिएटली वे इधर स्टेटमेंट देंगे।

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